

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2260
ANSWERED ON:06.12.2012
GUIDELINES ISSUED ON OVERCHARGING
Jeyadural Shri S. R.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the pharmaceutical industry has requested the Government to stay the two guidelines issued by the National Pharmaceutical Pricing Authority on overcharging and referring cases for prosecution;
- (b) if so, the reasons given by the industry in requesting for such a stay; and
- (c) the reaction of the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): Yes, Sir. The Pharmaceutical Industry Associations have recently represented against National Pharmaceutical Pricing Authority's Internal Guidelines No.1/2012 dated 4.10.2012 and No.2/2012 dated 9.10.2012 alleging that these guidelines are inconsistent with the provisions of Drugs (Prices Control) Order, 1995 and also beyond the delegated powers of NPPA. The representations are being examined.